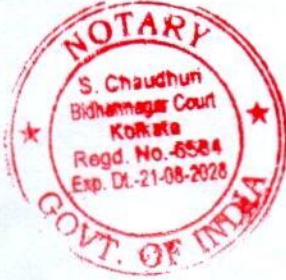


MA-19/2026/EZ

BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

Original Application No.50/2024/EZ

Subhas Datta

...Applicants

Versus

State of West Bengal & Ors.

...Respondents

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Filed by: Ms. Paushali Banerjee, Advocate for Respondent No.2, the Urban Development and
Municipal Affairs Department

Date: 18.02.2025

SL. NO. 1959 25

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH KOLKATA

Original Application No.50/2024/EZ



Subhas Datta

...Applicants

Versus

State of West Bengal & Ors.

...Respondents

BEFORE THE NOTARY PUBLIC
AT BIDHANNAGAR
DIST.-NORTH 24 PARGANAS

AFFIDAVIT ON BEHALF OF THE URBAN DEVELOPMENT & MUNICIPAL
AFFAIRS DEPARTMENT, GOVERNMENT OF WEST BENGAL

I, Joly Chaudhuri, son of Biswanath Chaudhuri, aged about 55 years, by occupation service, working as the Director, State Urban Development Agency (SUDA) under Urban Development and Municipal Affairs Department, Government of West Bengal, having office at ILGUS BHAVAN, H.C. Block, Sector III, Bidhannagar, Kolkata - 700106, do hereby solemnly affirm and state as under:-

1. That I am the Director, State Urban Development Agency (SUDA) under Urban Development and Municipal Affairs Department, Government of West Bengal. I am well acquainted with the facts and circumstances of the case and I have been duly authorized to affirm this affidavit on behalf of the Urban Development and Municipal Affairs Department, Government of West Bengal.
2. That I say that the Hon'ble National Green Tribunal has been pleased to pass order dated 30.01.2025 directing Respondent No.2, the Urban Development and Municipal Affairs Department to file affidavit showing status of the various works in progress and status of the financial disbursements to the Darjeeling Municipality.
3. That I state that the State Urban Development Agency (SUDA) under the Urban Development and Municipal Affairs Department, GoWB has received six (06) Nos. of estimates duly vetted by the Executive Engineer, MED, Siliguri Division and Superintending Engineer, MED, North Circle for Darjeeling Municipality at an aggregate amount

18 FEB 2025

of Rs. 2,28,46,719.00/- (Two Crore twenty eight lakh forty six thousand seven hundred nineteen only) for various ancillary works for setting up of fresh waste processing unit at ward no. 17 under Darjeeling Municipality. Subsequently, for the six (06) Schemes mentioned at **Table A**, the Administrative Approval & Financial Sanction (AA & FS) has been issued vide memo no- SUDA-15014(17)/45/2022-ENGG SEC(SUDA)-SUDA /4711 dated 14.06.2023. Copy of the AA & FS order dated 14.06.2023 has been annexed herewith and marked as **Annexure- R1**.

Table A: Various schemes under Darjeeling Municipality

Sl No.	Components	AA & FS Amount (in Rs.)
1.	LAND DEVELOP AT HIGH HILL SLOPE AREAS AND SORTING YARD FOR SOLID WASTE PROCESSING	36,96,594.00
2.	BITUMINOUS MACADAM WITH MASTIC ASPHALT APPROACH ROAD AND RCC CULVERT	57,47,966.00
3.	JHORA (DROP GUIDE) AND STORM WATER	28,68,539.00
4.	R.C.C COUNTERFORT RETAINING WALL OF 6.50m HEIGHT CONSIDERING WITH SUPER IMPOSED TRAFFIC LOAD ALONG THE APPROACH ROAD	29,15,306.00
5.	HIGH HILL SLOPE PROTECTION R.C.C CANTILEVER RETAINING WALL OF 5m and 4m HEIGHT CONSIDERING WITH SUPER IMPOSED TRAFFIC LOAD.	48,58,774.00
6.	HIGH HILL SLOPE PROTECTION WALL GRAVITY RETAINING WALL OF 3.50m and 2.70m HEIGHT WITH INCLINED BACKFILL.	27,59,540.00
GRAND TOTAL		2,28,46,719.00

4. That I say that, after AA&FS dated 14.06.2023 has been issued, a landslide occurred at the site under ward no. 17 of Darjeeling Municipality and therefore, as per the technical opinion of the concerned Engineers, instead of RCC Culvert (as mentioned under point no. 2 of Table A), a Multi Cell RCC culvert was proposed to be constructed for which SUDA had received one (01) estimate duly vetted by the Executive Engineer, MED, Siliguri Division and Superintending Engineer, MED, North Circle for Darjeeling Municipality at an aggregate

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amount of Rs. 76,62,620.00/- (Seventy six lakh forty sixty two thousand six hundred twenty six only) for 'Construction of Multi Cell RCC Culvert for Solid Waste Management Project, ward no-17 under Darjeeling Municipality'. Subsequently, AA & FS was issued vide memo no- SUDA-15014(17)/45/2022-ENGG SEC(SUDA)-SUDA /4678 dated 19.06.2024 to invite the tender upto the work value of estimate drawn up excluding the contingency amount built in the estimate as per the extent rules and orders of the Finance Department and issue work order to the selected bidder and accordingly, the estimate as mentioned under point no. 2 of Table A has also been revisited. Copy of the AA & FS order dated 19.06.2024 has been annexed herewith and marked as **Annexure- R2**.

5. That I say that, with reference to the aforesaid AA & FS orders dated 14.06.2023 and 19.06.2024 and after the e-RfPs were published, bids were evaluated; work orders have been issued in favour of the successful bidders from the office of Executive Engineer, MED, Siliguri Division. The list of successful bidders with reference to the work orders dated 29.09.2023 and 23.07.2024 have been mentioned at **Table B** and the copy of the work orders dated 29.09.2023 and 23.07.2024 have been collectively annexed herewith and marked as **Annexure- R3**.

Table B: List of successful bidders

Sl No.	Components	Work Order reference number	Work Order issued in favour of
1.	LAND DEVELOP AT HIGH HILL SLOPE AREAS AND SORTING YARD FOR SOLID WASTE PROCESSING	MED/SLG/493/SWM-7/2012 dated 29.09.2023	SONAM TSHERING BHUTIA AND SONS
2.	BITUMINOUS MACADAM WITH MASTIC ASPHALT APPROACH ROAD AND RCC CULVERT	MED/SLG/492/SWM-7/2012 dated 29.09.2023	RAJ TAMANG LAMA
3.	JHORA (DROP GUIDE) AND STORM WATER	MED/SLG/491/SWM-7/2012 dated 29.09.2023	SONAM TSHERING BHUTIA AND SONS
4.	R.C.C COUNTERFORT RETAINING WALL OF 6.50m HEIGHT CONSIDERING WITH SUPER INPOSED TRAFFIC LOAD ALONG THE APPROACH ROAD	MED/SLG/490/SWM-7/2012 dated 29.09.2023	DOMINIC LEPCHA

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5.	HIGH HILL SLOPE PROTECTION R.C.C CANTILEVER RETAINING WALL OF 5m and 4m HEIGHT CONSIDERING WITH SUPER IMPOSED TRAFFIC LOAD.	MED/SLG/489/SWM-7/2012 dated 29.09.2023	RAJ TAMANG LAMA
6.	HIGH HILL SLOPE PROTECTION WALL GRAVITY RETAINING WALL OF 3.50m and 2.70m HEIGHT WITH INCLINED BACKFILL.	MED/SLG/488/SWM-7/2012 dated 29.09.2023	SONAM TSHERING BHUTIA AND SONS
7.	CONSTRUCTION OF MULTI CELL RCC CULVERT FOR SOLID WASTE MANAGEMENT PROJECT, WARD NO-17 UNDER DARJEELING MUNICIPALITY	MED/SLG/180/SWM-7/2012 dated 23.07.2024	ESHAAN VRIDICON PVT. LTD.

6. That I say that, for Solid Waste Management Project under Darjeeling Municipality, as on date, the bill amount raised have been mentioned at Column "C" under **Table C** and payments that have been disbursed after making all statutory deductions have been mentioned at Column "D" under **Table C**.

Table C: Details of payment

Sl No. [A]	Components [B]	Bill amount (In Rs.) [C]	Amount released after making all statutory deductions (In Rs.) [D]	Name of Beneficiary/ Agency [Amount released in favour of] [E]	Remarks [F]
1	R.C.C COUNTERFORT RETAINING WALL OF 6.50m HEIGHT CONSIDERING WITH SUPER IMPOSED TRAFFIC LOAD ALONG THE APPROACH ROAD (1st RA Bill)	19,54,724.00	17,15,502.00	Dominic Lepcha	Payment Debit Id: C092401158693 Actual Transaction Date: 03.09.2024
2	HIGH HILL SLOPE	28,39,940.00	24,67,448.00	Raj Tamang Lama	Payment Debit Id:

18 FEB 2025

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	PROTECTION R.C.C CANTILEVER RETAINING WALL OF 5m and 4m HEIGHT CONSIDERING WITH SUPER IMPOSED TRAFFIC LOAD (1st RA Bill)				C0924011586 93 Actual Transaction Date: 03.09.2024
3	CONSTRUCTION OF MULTI CELL RCC CULVERT FOR SOLID WASTE MANAGEMENT PROJECT, WARD NO-17 UNDER DARJEELING MUNICIPALITY (1st RA Bill)	31,07,908.0 0	2723887.00	Eshaan Vridhicon Pvt Ltd.	Payment Advice No.: C0225184749 15 Approval date in PFMS: 10 Feb 2025

7. That I say that, regarding Solid Waste Management Project under Darjeeling Municipality, present status of various work and proposed timeline with reference to the schemes under execution have been mentioned under **Table D**.

Table D: Present status of the various works

Sl No.	Components	Proposed timeline for completion
1.	LAND DEVELOP AT HIGH HILL SLOPE AREAS AND SORTING YARD FOR SOLID WASTE PROCESSING	31.05.2025.
2.	BITUMINOUS MACADAM WITH MASTIC ASPHALT APPROACH ROAD AND RCC CULVERT	15.06.2025.
3.	JHORA (DROP GUIDE) AND STORM WATER	31.05.2025.
4.	R.C.C COUNTERFORT RETAINING WALL OF 6.50m HEIGHT CONSIDERING WITH SUPER INPOSED TRAFFIC LOAD ALONG THE APPROACH ROAD	Work Completed.

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5.	HIGH HILL SLOPE PROTECTION R.C.C CANTILEVER RETAINING WALL OF 5m and 4m HEIGHT CONSIDERING WITH SUPER IMPOSED TRAFFIC LOAD.	Work Completed.
6.	HIGH HILL SLOPE PROTECTION WALL GRAVITY RETAINING WALL OF 3.50m and 2.70m HEIGHT WITH INCLINED BACKFILL.	31.05.2025.
7.	CONSTRUCTION OF MULTI CELL RCC CULVERT FOR SOLID WASTE MANAGEMENT PROJECT, WARD NO-17 UNDER DARJEELING MUNICIPALITY	28.02.2025.

Photographs with reference to the schemes under execution have been annexed herewith and marked as **Annexure- R4**.

8. That I say that, **the Action Plan on Fresh Waste Processing of Darjeeling Municipality and removal of debris and waste which has been already dumped on the slope of the hills:**

(i) Daily Fresh Waste Processing:

1. Soil test for preparation of DPR for Fresh Solid Waste Processing Plant has been completed
2. Preparation of DPR for setting up of Fresh Waste Processing Plant will start from March 2025.
3. E-Rfp to be published, bids to be evaluated and contract to be awarded tentatively within July 2025.
4. Setting up of Fresh Waste Processing Plant may start from September 2025 and may be completed tentatively within August 2026.
5. With reference to **Daily Fresh Waste Processing**, after setting up of Fresh Waste Processing Plant, processing will start **tentatively within September 2026**.

(ii) Removal of debris and waste (Legacy Waste):

1. With reference to **removal of debris and waste** which has been already dumped on the slope of the hills, 30% of waste to be cleared within May 2025.

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2. Thereafter, remaining 70 % of wastes to be cleared tentatively within 31.12.2025.
3. The work is in progress and the total work of removal of debris and waste will tentatively be completed within 31.12.2025.

9. That I say that the State Urban Development Agency, MED and the State Government is taking all probable steps to abate pollution and for implementation of Solid Waste Management programmes.

10. The Statements made in paragraphs 1 to 9 are based on information derived from the office records of SUDA, MED and Department of Urban Development & Municipal Affairs which are usually kept and maintained by the answering respondents in the ordinary course of business and which I believe to be true and rest thereof are my humble submission before this Hon'ble Tribunal.

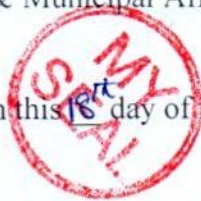
Joly Chaudhuri
DEPONENT

Joly Chaudhuri, WBCS (Exe.)
Director,
State Urban Development Agency
Government of West Bengal

VERIFICATION

I, the deponent above named do hereby verify that the contents of the above affidavit are true which are derived from the relevant office records of SUDA, MED and the Department of Urban Development & Municipal Affairs. No part of it is false and nothing material has been concealed there from.

Verified at Kolkata on this 18th day of February 2025.



Joly Chaudhuri

DEPONENT
Joly Chaudhuri, WBCS (Exe.)
Director,
State Urban Development Agency
Government of West Bengal

Manoj Basu
Advocate
MANOJ BASU
Advocate
Enrolment No.-F-247/2006
Bidhan Nagar Court
Kolkata-700091

S. Chaudhuri
S. CHAUDHURI
★ NOTARY ★
GOVT. OF INDIA
Regd. No.-8584/08
Bidhan Nagar Court
Dist.-North 24 Pgs.

18 FEB 2025



রাজ্য নগর উন্নয়ন সংস্থা



STATE URBAN DEVELOPMENT AGENCY

“ইলগাস ভবন”, এইচসি ব্লক, সেক্টর-৩, বিধাননগর, কলকাতা-৭০০ ১০৬, পশ্চিমবঙ্গ
“ILGUS BHAVAN”, HC Block, Sector - III, Bidhannagar, Kolkata - 700 106, West Bengal

Memo No. SUDA-15014(17)/45/2022-ENGG SEC(SUDA)-SUDA/4711 Date. 14.06.2023

From : Shri Joly Chaudhuri, WBCS(Exe.),
Addl. Secretary, UD & MA Department &
Additional Director, SUDA.

To : Chief Engineer, MED

Sub : Accord sanction for construction of various ancillary works for setting up of fresh waste processing unit at ward no- 17 under Darjeeling Municipality .

Sir,

Apropos the captioned subject, this office has received 6 (Six) Nos. of estimates duly vetted by the Executive Engineer, MED, Siliguri Division and Superintending Engineer, MED, North Circle for Darjeeling Municipality at an aggregate amount of **Rs. 2,28,46,719.00 (Rupees Two Crore twenty eight lakh forty six thousand seven hundred nineteen only)** for various ancillary works for setting up of fresh waste processing unit at ward no-17 under Darjeeling Municipality.

Now, Administrative Approval and Financial Sanction (AA&FS) is hereby accorded for the under mentioned schemes to invite the tenders upto the work value of estimates drawn up excluding the contingency amount built in the estimates as per the extant rules and orders of the Finance Department & issue work order to the selected bidder. However, after the closure of tender and prior to issuance of work order, MED is requested to submit the discovered rate for acceptance post closure of tenders.

Sl No.	Components	AA&FS Amount
1.	LAND DEVELOP AT HIGH HILL SLOPE AREAS AND SORTING YARD FOR SOLID WASTE PROCESSING	36,96,594.00
2.	BITUMINOUS MACADAM WITH MASTIC ASPHALT APPROACH ROAD AND RCC CULVERT	57,47,966.00
3.	JHORA (DROP GUIDE) AND STORM WATER	28,68,539.00
4.	R.C.C COUNTERFORT RETAINING WALL OF 6.50m HEIGHT CONSIDERING WITH SUPER IMPOSED TRAFFIC LOAD ALONG THE APPROACH ROAD	29,15,306.00
5.	HIGH HILL SLOPE PROTECTION R.C.C CANTILEVER RETAINING WALL OF 5m and 4m HEIGHT CONSIDERING WITH SUPER IMPOSED TRAFFIC LOAD.	48,58,774.00
6.	HIGH HILL SLOPE PROTECTION WALL GRAVITY RETAINING WALL OF 3.50m and 2.70m HEIGHT WITH INCLINED BACKFILL.	27,59,540.00
	GRAND TOTAL	2,28,46,719.00

দূরভাষ : (০৩৩) ৬৬৩৬৬৬০০

14.06.2023 (333) 66366600, E-mail : wbsudadir@gmail.com
Account Section : (033) 66366627

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Execution to be carried out as per Advisory (copy enclosed) issued by the Department vide memo no. 1218-UDMA-13014(17)/1/2023 dated 22.03.2023.

Payment shall be made on submission of the tender documents, comparative statements, work orders, bills, duly 'passed for payment' by the Executive Engineer of concerned Division of MED on the basis of measurement books with due verification and authentication of the Divisional Accountant / Divisional Accounts Officer of the Division Office and routed through the Chief Engineer, MED.

Shri. Sutirtha Chatterjee, Executive Engineer, SUDA (M-9432803552) will coordinate from SUDA.

Matter urgent.

Yours faithfully,

Enclo : As stated.

14.06.2023.

Addl. Secretary, UD & MA Dept.
&
Addl. Director, SUDA

Memo No. SUDA-15014(17)/45/2022-ENGG SEC(SUDA)-SUDA/47/11 **Date. 14.06.2023**

Copy forwarded for kind information to :

- (1) District Magistrate, Darjeeling District.
- (2) Chairman, Darjeeling Municipality
- (3) Finance Officer, SUDA
- (4) Superintending Engineer, North Circle, MED
- (5) Executive Engineer, Siliguri Division, MED
- (6) Executive Officer, Darjeeling Municipality
- (7) Finance Officer, Darjeeling Municipality
- (8) PS to Hon'ble MIC, UD & MA Department, Govt. of West Bengal.
- (9) PS to Principal Secretary, UD & MA Department, Govt. of West Bengal.

14.06.2023.

Addl. Secretary, UD & MA Dept.
&
Addl. Director, SUDA



রাজ্য নগর উন্নয়ন সংস্থা



STATE URBAN DEVELOPMENT AGENCY

‘ইলগাস ভবন’, এইচসি ব্লক, সেক্টর-৩, বিধাননগর, কলকাতা-৭০০ ১০৬, পশ্চিমবঙ্গ
“ILGUS BHAVAN”, HC Block, Sector-III, Bidhannagar, Kolkata - 700 106, West Bengal

Memo No. SUDA-15014(17)/45/2022-ENGG SEC(SUDA)-SUDA/4678

Date. 19.06.2024

From : Shri Joly Chaudhuri, WBCS(Exe.),
Addl. Secretary, UD & MA Department &
Additional Director, SUDA.

To : Chief Engineer (North),
MED.

Sub : Accord sanction for construction of Multi Cell Culvert for Solid Waste
Management Project, ward no-17 under Darjeeling Municipality.

Sir,

Apropos the captioned subject, this office has further received 1 (One) estimate duly vetted by the Executive Engineer, MED, Siliguri Division for Darjeeling Municipality at an aggregate amount of Rs. 76,62,620.00 (Seventy six lakh Sixty two thousand six hundred twenty only) for ‘construction of Multi Cell Culvert for Solid Waste Management Project, ward no-17 under Darjeeling Municipality’.

Now, Administrative Approval and Financial Sanction (AA&FS) is hereby accorded to invite the tender upto the work value of estimate drawn up excluding the contingency amount built in the estimate as per the extant rules and orders of the Finance Department & issue work order to the selected bidder.

Execution to be carried out as per Advisory (copy enclosed) issued by the Department vide memo no. 4612-UDMA-13014(17)/1/2023 dated 31.07.2023.

Payment shall be made on submission of the tender document, comparative statement, work order, bills, duly ‘passed for payment’ by the Executive Engineer of concerned Division of MED on the basis of measurement books with due verification and authentication of the Divisional Accountant / Divisional Accounts Officer of the Division Office and routed through the Chief Engineer, MED.

Shri. Shri. Sutirtha Chatterjee, Executive Engineer, SUDA (M-9432803552, will coordinate from SUDA.

Matter urgent.

Enclo : As stated.

Yours faithfully,

Handwritten signature
19.06.2024

Addl. Secretary, UD & MA Dept.

&

Addl. Director, SUDA.

দূরভাষ : (০৩৩) ৬৬৩৬৬৬০০

Tel : (033) 66366600, E-mail : wbsudadir@gmail.com

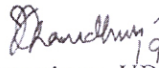
Account Section : (033) 66366627



Memo No. SUDA-15014(17)/45/2022-ENGG SEC(SUDA)-SUDA/4678/1(10) Date. 19.06.2024

Copy forwarded for kind information to :

- (1) District Magistrate, Darjeeling.
- (2) Chairman, Darjeeling Municipality
- (3) Financial Advisor, SUDA
- (4) Finance Officer, SUDA
- (5) Superintending Engineer, North Circle, MED
- (6) Executive Engineer, Siliguri Division, MED- with a request to invite the tender immediately.
- (7) Executive Officer, Darjeeling Municipality
- (8) Finance Officer, Darjeeling Municipality
- (9) Private Secretary to Hon'ble MIC, UD & MA Department, Govt. of West Bengal.
- (10) Sr. PS to Secretary, UD & MA Department, Govt. of West Bengal.


Addl. Secretary, UD & MA Dept.
&
Addl. Director, SUDA.



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GOVERNMENT OF WEST BENGAL
OFFICE OF THE EXECUTIVE ENGINEER
SILIGURI DIVISION
MUNICIPAL ENGINEERING DIRECTORATE
DEPARTMENT OF URBAN DEVELOPMENT AND MUNICIPAL AFFAIRS
Niranjan Nagar, Ashighar More
Siliguri – 734 006, Ph: (0353)-2598622, email: medslgdiv@yahoo.com

Memo No. : MED/SLG/ 493 / SWM-7/2012

Dated: 29.09.2023

WORK ORDER

To: SONAM TSHERING BHUTIA AND SONS
Kailu Lama Road, North Point, Singamari,
Darjeeling-734104

Sub: Construction of Sorting Yard for Solid Waste Processing along High Hill slope areas with necessary Land Development within Ward No.-17, Darjeeling Municipality, Dist Darjeeling.

NleT No : 4 of EE(SLG)/2023-24, Dt-19.06.2023
Tender Id : Tender Id: 2023_MAD_543537_1
Estimated Amount put to Tender : Rs. 35,89,961.19, say Rs. 35,89,961/-
Contractual percentage : 1.100 % Less
Tendered Amount : Rs. 35,50,471.61, say Rs. 35,50,472/-
Date of Completion of work : 120 Days (4 months) from date of issuance of work order.

Sir,

Inviting a reference to the above, the undersigned is pleased to inform you that your quoted rate for the said work is hereby accepted for and on behalf of the Governor of West Bengal.

You are to execute formal agreement in three (3) copies containing all relevant documents duly signed in within 7 (seven) working days from the date of issue of this letter. In case of failure to do so within the prescribed period your offer will be liable for termination and the earnest money deposited by you, will be forfeited without any reference to you.

Please note that, the Earnest Money deposited with the tender, will be converted as a part of the security deposit and additional security deposit as per recent Government orders.

You are requested to start the work immediately. The date of commencement of work will be reckoned with effect from the date of issue of this letter and the time of completion of the whole allotted work, is 120 (One Twenty) days and the defect liability period should be as per recent Government orders after final completion of the work.

You must remember that time is the essence of the contract and you must complete the work within the stipulated time, failing which penal measures will be imposed on you as per clause of the WBF 2911 (ii). Please contact with A.E. concerned of this office prior to start the work and also during the period of its execution.

No new items of work or any excess quantity over tendered quantity or deviation from drawing, specification of work shall be undertaken without prior approval of the EIC.

You shall have to submit to the undersigned within three days of receiving work order, the name & address of yours Site Engineer, who would always be available at site of work for receiving instruction for executing work.

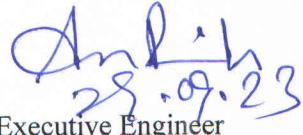
The photograph of the aforesaid work in 03 Stages [from beginning of work, working progress and completion of work] with LAT, LONG should be submitted at this end as and when required as well as along with bill.

The Display Board (standard size) with full description of work should be placed immediately at the work site.

Yours Faithfully

Encl: As Stated

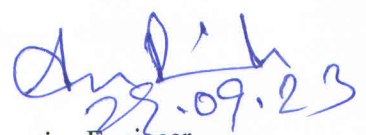
Memo No. : MED/SLG/ 493(1-11) / SWM-7/2012


28.09.23
Executive Engineer
Siliguri Division, MED

Executive Engineer
Dated: 29.09.2023
Siliguri Division, MED

Copy forwarded for kind information please to:-

1. The Chairperson, Darjeeling Municipality, Darjeeling.
2. The Principal Secretary, UD & M.A. Department, Nagarayan, Saltlake
3. The Principal Secretary, GTA, Darjeeling
4. The Additional Secretary, UD & M.A. Department, Nagarayan, Saltlake
5. The Engineer-in Chief, M.E.Dte., South Block, 1st Floor, Bikash Bhawan
6. The Chief Engineer, M.E.Dte., South Block, 1st Floor, Bikash Bhawan
7. The District Magistrate, Darjeeling.
8. The Additional Chief Engineer, North, M.E.Dte., Siliguri
9. The Superintending Engineer, North Circle, M.E.Dte., Siliguri
10. The Sub-Divisional officer, Darjeeling
11. The Divisional Accountant, Siliguri Division, M.E. Dte. Siliguri,


28.09.23
Executive Engineer
Siliguri Division, MED
Executive Engineer
Siliguri Division, MEDte.



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GOVERNMENT OF WEST BENGAL
OFFICE OF THE EXECUTIVE ENGINEER
SILIGURI DIVISION
MUNICIPAL ENGINEERING DIRECTORATE
DEPARTMENT OF URBAN DEVELOPMENT AND MUNICIPAL AFFAIRS
Niranjan Nagar, Ashighar More
Siliguri – 734 006, Ph: (0353)-2598622, email: medslgdiv@yahoo.com

Memo No. : MED/SLG/ 492 / SWM-7/2012

Dated: 29.09.2023

WORK ORDER

To: RAJ TAMANG LAMA
17/630 Cart Road, Ward No 12,
Darjeeling 734103

Sub: Construction of Bituminous Macadam with Mastic Asphalt for approach road and RCC Culvert within Ward No.-17, Darjeeling Municipality, Dist- Darjeeling.

NleT No : 4 of EE(SLG)/2023-24, Dt-19.06.2023
Tender Id : Tender Id: 2023_MAD_543537_2
Estimated Amount put to Tender : Rs. 55,82,159.53, say Rs. 55,82,160/-
Contractual percentage : 1.560 % Less
Tendered Amount : Rs. 54,95,077.84, say Rs. 54,95,078/-
Date of Completion of work : 120 Days (4 months) from date of issuance of work order.

Sir,

Inviting a reference to the above, the undersigned is pleased to inform you that your quoted rate for the said work is hereby accepted for and on behalf of the Governor of West Bengal.

You are to execute formal agreement in three (3) copies containing all relevant documents duly signed in within 7 (seven) working days from the date of issue of this letter. In case of failure to do so within the prescribed period your offer will be liable for termination and the earnest money deposited by you, will be forfeited without any reference to you.

Please note that, the Earnest Money deposited with the tender, will be converted as a part of the security deposit and additional security deposit as per recent Government orders.

You are requested to start the work immediately. The date of commencement of work will be reckoned with effect from the date of issue of this letter and the time of completion of the whole allotted work, is 120 (One Twenty) days and the defect liability period should be as per recent Government orders after final completion of the work.

You must remember that time is the essence of the contract and you must complete the work within the stipulated time, failing which penal measures will be imposed on you as per clause of the WBF 2911 (ii). Please contact with A.E. concerned of this office prior to start the work and also during the period of its execution.

No new items of work or any excess quantity over tendered quantity or deviation from drawing, specification of work shall be undertaken without prior approval of the EIC.

You shall have to submit to the undersigned within three days of receiving work order, the name & address of yours Site Engineer, who would always be available at site of work for receiving instruction for executing work.

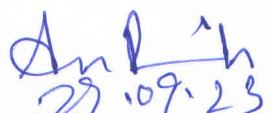
The photograph of the aforesaid work in 03 Stages [from beginning of work, working progress and completion of work] with LAT, LONG should be submitted at this end as and when required as well as along with bill.

The Display Board (standard size) with full description of work should be placed immediately at the work site.

Yours Faithfully

Enclo: As Stated

Memo No. : MED/SLG/ 492(1-11) / SWM-7/2012


Executive Engineer
Siliguri Division, MED
Executive Engineer
Siliguri Division, MED
Dated: 29.09.2023

Copy forwarded for kind information please to:-

1. The Chairperson, Darjeeling Municipality, Darjeeling.
2. The Principal Secretary, UD & M.A. Department, Nagarayan, Saltlake
3. The Principal Secretary, GTA, Darjeeling
4. The Additional Secretary, UD & M.A. Department, Nagarayan, Saltlake
5. The Engineer-in Chief, M.E.Dte., South Block, 1st Floor, Bikash Bhawan
6. The Chief Engineer, M.E.Dte., South Block, 1st Floor, Bikash Bhawan
7. The District Magistrate, Darjeeling.
8. The Additional Chief Engineer, North, M.E.Dte., Siliguri
9. The Superintending Engineer, North Circle, M.E.Dte., Siliguri
10. The Sub-Divisional officer, Darjeeling
11. The Divisional Accountant, Siliguri Division, M.E. Dte. Siliguri,

[Handwritten Signature]
28-09-23

Executive Engineer
Siliguri Division, MED
Executive Engineer
Siliguri Division, MEDte.



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36

GOVERNMENT OF WEST BENGAL
OFFICE OF THE EXECUTIVE ENGINEER
SILIGURI DIVISION
MUNICIPAL ENGINEERING DIRECTORATE
DEPARTMENT OF URBAN DEVELOPMENT AND MUNICIPAL AFFAIRS
Niranjan Nagar, Ashighar More
Siliguri – 734 006, Ph: (0353)-2598622, email: medslgdiv@yahoo.com

Memo No. : MED/SLG/ 491 / SWM-7/2012

Dated: 29.09.2023

WORK ORDER

To: SONAM TSHERING BHUTIA AND SONS
Kailu Lama Road, North Point, Singamari,
Darjeeling-734104

Sub: Construction of Jhora (Drop Guide) & Storm water Drain within Ward No.-17, Darjeeling Municipality Dist.-
Darjeeling.

NleT No : 4 of EE(SLG)/2023-24, Dt-19.06.2023
Tender Id : Tender Id: 2023_MAD_543537_3
Estimated Amount put to Tender : Rs. 27,85,792.40, say Rs. 27,85,792/-
Contractual percentage : 1.100 % Less
Tendered Amount : Rs. 27,55,148.68, say Rs. 27,55,149/-
Date of Completion of work : 120 Days (4 months) from date of issuance of work order.

Sir,

Inviting a reference to the above, the undersigned is pleased to inform you that your quoted rate for the said work is hereby accepted for and on behalf of the Governor of West Bengal.

You are to execute formal agreement in three (3) copies containing all relevant documents duly signed in within 7 (seven) working days from the date of issue of this letter. In case of failure to do so within the prescribed period your offer will be liable for termination and the earnest money deposited by you, will be forfeited without any reference to you.

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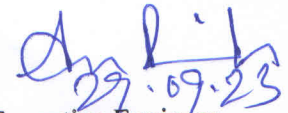
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The Display Board (standard size) with full description of work should be placed immediately at the work site.

Yours Faithfully

Encl: As Stated

Memo No. : MED/SLG/ 491(1-11) / SWM-7/2012


Executive Engineer
Siliguri Division, MED
Executive Engineer
Siliguri Division, MED
Dated: 29.09.2023

1. The Chairperson, Darjeeling Municipality, Darjeeling.
2. The Principal Secretary, UD & M.A. Department, Nagarayan, Saltlake
3. The Principal Secretary, GTA, Darjeeling
4. The Additional Secretary, UD & M.A. Department, Nagarayan, Saltlake
5. The Engineer-in Chief, M.E.Dte., South Block, 1st Floor, Bikash Bhawan
6. The Chief Engineer, M.E.Dte., South Block, 1st Floor, Bikash Bhawan
7. The District Magistrate, Darjeeling.
8. The Additional Chief Engineer, North, M.E.Dte., Siliguri
9. The Superintending Engineer, North Circle, M.E.Dte., Siliguri
10. The Sub-Divisional officer, Darjeeling
11. The Divisional Accountant, Siliguri Division, M.E. Dte. Siliguri,

Am L. L.
23.09.25

Executive Engineer
Siliguri Division, MED

Executive Engineer
Siliguri Division, MEDte.



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38

GOVERNMENT OF WEST BENGAL
OFFICE OF THE EXECUTIVE ENGINEER
SILIGURI DIVISION
MUNICIPAL ENGINEERING DIRECTORATE
DEPARTMENT OF URBAN DEVELOPMENT AND MUNICIPAL AFFAIRS
Niranjan Nagar, Ashighar More
Siliguri – 734 006, Ph: (0353)-2598622, email: medslgdiv@yahoo.com

Memo No. : MED/SLG/ 490 / SWM-7/2012

Dated: 29.09.2023

WORK ORDER

To: DOMINIC LEPCHA
Mahalakshmi Niwas, 14A, Leborg Kart Road,
Darjeeling - 734101

Sub: Construction of RCC Counter fort retaining Wall of Wall of approximate height of 6.50m considering with Super imposed traffic load along the approach road within Ward No.-17, Darjeeling Municipality, Dist- Darjeeling.

NieT No : 4 of EE(SLG)/2023-24, Dt-19.06.2023
Tender Id : Tender Id: 2023_MAD_543537_4
Estimated Amount put to Tender : Rs. 28,31,210.63, say Rs. 28,31,211/-
Contractual percentage : 2.510 % Less
Tendered Amount : Rs. 27,60,147.24, say Rs. 27,60,147 /-
Date of Completion of work : 120 Days (4 months) from date of issuance of work order.

Sir,

Inviting a reference to the above, the undersigned is pleased to inform you that your quoted rate for the said work is hereby accepted for and on behalf of the Governor of West Bengal.

You are to execute formal agreement in three (3) copies containing all relevant documents duly signed in within 7 (seven) working days from the date of issue of this letter. In case of failure to do so within the prescribed period your offer will be liable for termination and the earnest money deposited by you, will be forfeited without any reference to you.

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You must remember that time is the essence of the contract and you must complete the work within the stipulated time, failing which penal measures will be imposed on you as per clause of the WBF 2911 (ii). Please contact with A.E. concerned of this office prior to start the work and also during the period of its execution.

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You shall have to submit to the undersigned within three days of receiving work order, the name & address of yours Site Engineer, who would always be available at site of work for receiving instruction for executing work.

The photograph of the aforesaid work in 03 Stages [from beginning of work, working progress and completion of work] with LAT, LONG should be submitted at this end as and when required as well as along with bill.

The Display Board (standard size) with full description of work should be placed immediately at the work site.

Yours Faithfully

Enclo: As Stated

29.09.23
Executive Engineer
Siliguri Division, MED

Memo No. : MED/SLG/ 490(1-11) SWM-7/2012

Executive Engineer
Dated: 29.09.2023
Siliguri Division, MEDte.

1. The Chairperson, Darjeeling Municipality, Darjeeling.
2. The Principal Secretary, UD & M.A. Department, Nagarayan, Saltlake
3. The Principal Secretary, GTA, Darjeeling
4. The Additional Secretary, UD & M.A. Department, Nagarayan, Saltlake
5. The Engineer-in Chief, M.E.Dte., South Block, 1st Floor, Bikash Bhawan
6. The Chief Engineer, M.E.Dte., South Block, 1st Floor, Bikash Bhawan
7. The District Magistrate, Darjeeling.
8. The Additional Chief Engineer, North, M.E.Dte., Siliguri
9. The Superintending Engineer, North Circle, M.E.Dte., Siliguri
10. The Sub-Divisional officer, Darjeeling
11. The Divisional Accountant, Siliguri Division, M.E. Dte. Siliguri,


29.09.23
Executive Engineer
Siliguri Division, MED
Executive Engineer
Siliguri Division, MEDte.



GOVERNMENT OF WEST BENGAL
OFFICE OF THE EXECUTIVE ENGINEER
SILIGURI DIVISION
MUNICIPAL ENGINEERING DIRECTORATE
DEPARTMENT OF URBAN DEVELOPMENT AND MUNICIPAL AFFAIRS
Niranjan Nagar, Ashighar More
Siliguri – 734 006, Ph: (0353)-2598622, email: medslgdiv@yahoo.com

Memo No. : MED/SLG/ 489 / SWM-7/2012

Dated: 29.09.2023

WORK ORDER

To: RAJ TAMANG LAMA
17/630 Cart Road, Ward No 12,
Darjeeling 734103

Sub: Construction of RCC Cantilever retaining wall of 5m and 4m Height considering with super imposed traffic load within Ward No.-17, Darjeeling Municipality, Dist- Darjeeling.

NIeT No : 4 of EE(SLG)/2023-24, Dt-19.06.2023
Tender Id : Tender Id: 2023_MAD_543537_5
Estimated Amount put to Tender : Rs. 47,18,617.06, say Rs. 47,18,617/-
Contractual percentage : 2.600 % Less
Tendered Amount : Rs. 45,95,933.01, say Rs. 45,95,933/-
Date of Completion of work : 120 Days (4 months) from date of issuance of work order.

Sir,

Inviting a reference to the above, the undersigned is pleased to inform you that your quoted rate for the said work is hereby accepted for and on behalf of the Governor of West Bengal.

You are to execute formal agreement in three (3) copies containing all relevant documents duly signed in within 7 (seven) working days from the date of issue of this letter. In case of failure to do so within the prescribed period your offer will be liable for termination and the earnest money deposited by you, will be forfeited without any reference to you.

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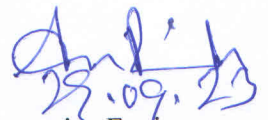
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The Display Board (standard size) with full description of work should be placed immediately at the work site.

Yours Faithfully

Enclo: As Stated



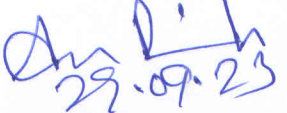
Executive Engineer
Siliguri Division, MED

Memo No. : MED/SLG/ 489 (1-1) / SWM-7/2012

Executive Engineer
Siliguri Division, MEDte.

Copy forwarded for kind information please to:-

1. The Chairperson, Darjeeling Municipality, Darjeeling.
2. The Principal Secretary, UD & M.A. Department, Nagarayan, Saltlake
3. The Principal Secretary, GTA, Darjeeling
4. The Additional Secretary, UD & M.A. Department, Nagarayan, Saltlake
5. The Engineer-in Chief, M.E.Dte., South Block, 1st Floor, Bikash Bhawan
6. The Chief Engineer, M.E.Dte., South Block, 1st Floor, Bikash Bhawan
7. The District Magistrate, Darjeeling.
8. The Additional Chief Engineer, North, M.E.Dte., Siliguri
9. The Superintending Engineer, North Circle, M.E.Dte., Siliguri
10. The Sub-Divisional officer, Darjeeling
11. The Divisional Accountant, Siliguri Division, M.E. Dte. Siliguri,


29.09.23

Executive Engineer
Siliguri Division, MED

Executive Engineer
Siliguri Division, MEDte.



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42

GOVERNMENT OF WEST BENGAL
OFFICE OF THE EXECUTIVE ENGINEER
SILIGURI DIVISION
MUNICIPAL ENGINEERING DIRECTORATE
DEPARTMENT OF URBAN DEVELOPMENT AND MUNICIPAL AFFAIRS
Niranjan Nagar, Ashighar More
Siliguri – 734 006, Ph: (0353)-2598622, email: medslgdiv@yahoo.com

Memo No. : MED/SLG/ 488 / SWM-7/2012

Dated: 29.09.2023

WORK ORDER

To: SONAM TSHERING BHUTIA AND SONS
Kailu Lama Road, North Point, Singamari,
Darjeeling-734104

Sub: Construction of Gravity Retaining Wall of approximate height of 3.50m & 2.70m height with inclined backfill within Ward No.-17, Darjeeling Municipality, Dist- Darjeeling.

NieT No : 4 of EE(SLG)/2023-24, Dt-19.06.2023
Tender Id : Tender Id: 2023_MAD_543537_6
Estimated Amount put to Tender : Rs. 26,79,937.40, say Rs. 26,79,937/-
Contractual percentage : 1.100 % Less
Tendered Amount : Rs. 26,50,458.09, say Rs. 26,50,458/-
Date of Completion of work : 120 Days (4 months) from date of issuance of work order.

Sir,

Inviting a reference to the above, the undersigned is pleased to inform you that your quoted rate for the said work is hereby accepted for and on behalf of the Governor of West Bengal.

You are to execute formal agreement in three (3) copies containing all relevant documents duly signed in within 7 (seven) working days from the date of issue of this letter. In case of failure to do so within the prescribed period your offer will be liable for termination and the earnest money deposited by you, will be forfeited without any reference to you.

Please note that, the Earnest Money deposited with the tender, will be converted as a part of the security deposit and additional security deposit as per recent Government orders.

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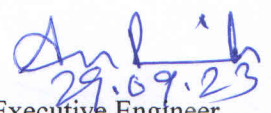
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The Display Board (standard size) with full description of work should be placed immediately at the work site.

Yours Faithfully

Encl: As Stated

Memo No. : MED/SLG/ 488(1-11) SWM-7/2012

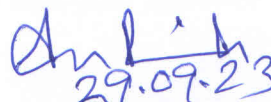

29.09.23
Executive Engineer
Siliguri Division, MED
Executive Engineer
Siliguri Division, MEDte.
Dated: 29.09.2023

✕

43

Copy forwarded for kind information please to:-

1. The Chairperson, Darjeeling Municipality, Darjeeling.
2. The Principal Secretary, UD & M.A. Department, Nagarayan, Saltlake
3. The Principal Secretary, GTA, Darjeeling
4. The Additional Secretary, UD & M.A. Department, Nagarayan, Saltlake
5. The Engineer-in Chief, M.E.Dte., South Block, 1st Floor, Bikash Bhawan
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8. The Additional Chief Engineer, North, M.E.Dte., Siliguri
9. The Superintending Engineer, North Circle, M.E.Dte., Siliguri
10. The Sub-Divisional officer, Darjeeling
11. The Divisional Accountant, Siliguri Division, M.E. Dte. Siliguri,


29.09.23
Executive Engineer
Siliguri Division, MED
Executive Engineer
Siliguri Division, MEDte.



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44

GOVERNMENT OF WEST BENGAL
OFFICE OF THE EXECUTIVE ENGINEER
SILIGURI DIVISION
MUNICIPAL ENGINEERING DIRECTORATE
DEPARTMENT OF URBAN DEVELOPMENT AND MUNICIPAL AFFAIRS
Niranjan Nagar, Ashighar More
Siliguri – 734 006, Ph: (0353)-2598622, email: medslgdiv@yahoo.com

Memo No. : MED/SLG/ 180 / SWM-7/2012

Dated: 23.07.2024

WORK ORDER

To: ESHAAN VRIDHICON PVT. LTD
1/42, Sudhir Kumari Road, Sister
Nivedita Gram, Darjeeling-734101

Sub: Construction of Multi Cell RCC Culvert for Solid Waste Management Project Under Darjeeling Municipality, Ward No - 17, Darjeeling.

NleT No	: 02 of EE/SLG/2024-25, Dt-24.06.2024
Tender Id	: Tender Id: 2024_MAD_699160_1
Estimated Amount put to Tender	: Rs. 74,41,582.00
Contractual percentage	: 0.060% Less
Tendered Amount	: Rs. 74,37,117.47, say Rs. 74,37,117/-
Date of Completion of work	: 120 Days (4 months) from date of issuance of work order.

Sir,

Inviting a reference to the above, the undersigned is pleased to inform you that your quoted rate @0.060% Less than the amount put to tender for the said work is hereby accepted by the competent authority on behalf of the Governor of West Bengal.

Now, you are requested to execute formal agreement with the undersign by purchasing of tender documents and WB Foem-2911 in three sets @Rs 2500/- each with in 7 (seven) working days from the date of issue of this letter and failing of which the said tender will be cancelled and EMD will be forfeited without any further reference.

Further you are requested to start the work in consultation and under supervision of the Executive Engineer, Siliguri Division, MEDte. and concerned Assistant Engineer & junior engineer immediately and will have to complete within the stipulated time period of 120 (one twenty) calendar days and date will be reckoned from the date of issue of this letter. No extension of time will be allowed without valid and authenticated reasons. The work shall throughout the stipulated period of the contract be preceded with a due diligence, as time being deemed to be the essence of the contract on the part of contractor. Penalty will be imposed as per rules for non-completion of the work within the schedule period of time and also for noncompliance of the specific design, drawing & specification of work as per provisions of the agreement. No supplementary items or excess quantity or any additional payment will be entertained beyond the BOQ provisions. And you are requested to submit work program to the undersigned immediately. This is also to inform you that as per the government rule you should depute one qualified Civil accredited at your own cost to remain present at work site during the working hours to receive orders and instruction in site order book which should be kept under your custody.

The terms & condition and corresponding agreement of tender will be bidding up on and it should be followed strictly and any deviation in this regard will not be entertained. Security deposit @8% and GST, income tax or any other deductions, if any will be levied as per prevailing Govt. orders from progressive bills.

The form of applications for contract labour (Regulation/Abolition) Act in triplicate may please be submitted to this office, on receipt of which he will be issued certificate of Principal Employer in Form-V for contract labour (Regulation/Abolition) Act and as per provision of BOCW (RECS) Act 1996, you are requested to register your firm with the labour department in Form no. 01 immediately before execution of formal agreement.

The Display Board (standard size) with full description of work as enclosed with this letter should be placed immediately at the work site. (Sample is enclosed).

23/07/2024
Executive Engineer
Siliguri Division, MED

Executive Engineer
Siliguri Division, MEDte.

Memo No. : MED/SLG/ 180(1-10)/ SWM-7/2012

Dated: 23.07.2024

Copy forwarded for kind information please to:-

1. The Chairman, Darjeeling Municipality, Darjeeling.
2. The Principal Secretary, UD & M.A. Department, Nagarayan, Saltlake
3. The Principal Secretary, GTA, Darjeeling
4. The Additional Secretary, UD & M.A. Department, Nagarayan, Saltlake
5. The Chief Engineer, M.E.Dte., North Zone, Siliguri.
6. The District Magistrate, Darjeeling.
7. The Superintending Engineer, North Circle, M.E.Dte., Siliguri
8. The Sub-Divisional officer, Darjeeling
9. The Assistant Engineer, MEDte Darjeeling Subdivision, Darjeeling.
10. The Divisional Accountant, Siliguri Division, M.E. Dte. Siliguri,

23/7/2024
Executive Engineer
Siliguri Division, MED
Executive Engineer
Siliguri Division, MEDte.



BITUMINOUS MACADAM WITH MASTIC ASPHALT APPROACH ROAD



JHORA (DROP GUIDE) AND STORM WATER



HIGH HILL SLOPE PROTECTION R.C.C CANTILEVER RETAINING WALL



R.C.C COUNTERFORT RETAINING WALL OF 6.50m HEIGHT CONSIDERING WITH SUPER INPOSED TRAFFIC LOAD ALONG THE APPROACH ROAD



LAND DEVELOP AT HIGH HILL SLOPE AREAS AND SORTING YARD



CONSTRUCTION OF MULTI CELL RCC CULVERT FOR SWM PROJECT